

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 182 OF 2016

Dated: 16th November, 2018

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd.

... Appellant(s)

Vs.

**Madhya Pradesh State Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **11.01.2019.**

COURT MASTER